

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**8. IA 308/2019 IN**  
**C.P. (IB)-3621(MB)/2018**

**SHRI H.V. SUBBA RAO**  
**HON'BLE MEMBER (J)**

**SHRI RAVIKUMAR DURAISAMY**  
**HON'BLE MEMBER (T)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE**  
**NATIONAL COMPANY LAW TRIBUNAL ON 09.06.2021**

**NAME OF THE PARTIES: - (Linkhouse Industries Ltd)**  
**Allahabad Bank**  
**V/s**  
**Linkhouse Industries Ltd**

**Section: 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

The matter is taken up through Virtual Hearing (VC). None appeared for the Petitioner. Ld. Counsel Mr. Devdatta Uchil for the Corporate Debtor is present and submitted that the appeal preferred by them before the Hon'ble Supreme Court is pending. List this matter on **12.07.2021** before the regular bench.

**Sd/-**  
**H.V. SUBBA RAO**  
**Member (Judicial)**

**Sd/-**  
**RAVIKUMAR DURAISAMY**  
**Member (Technical)**

Dated this the 9th day of June 2021  
SUSHIL